4ITEM NO.26 COURT NO.4 SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

CRLMP.NO. 11420/2011 in Petition(s) for Special Leave to Appeal (Crl)... 2011

CRLMP.NO(s). 11420/2011

(From the judgement and order dated 06/05/2011 in CRMBA No. 11928/2011 of The HIGH COURT OF JUDICATURE AT ALLAHABAD)

FARAZ KAZMI Petitioner(s)

VERSUS

STATE OF U.P.& ANR Respondent(s)

(With appln(s) for permission to file SLP and ex-parte stay)

Date: 30/05/2011 This Petition was called on for hearing today.

CORAM :
HON'BLE MR. JUSTICE G.S. SINGHVI
HON'BLE MR. JUSTICE CHANDRAMAULI KR. PRASAD
(VACATION BENCH)

For Petitioner(s) Mr. Vivek Vishnoi, Adv.
Mr. Yash Pal Dhingra, A.O.R.(Not Present)

For Respondent(s)

UPON hearing counsel the Court made the following

O R D E R

Permission to file special leave petition is granted.

The special leave petition is dismissed.

(A.D. Sharma)
Court Master

(Phoolan Wati Arora)
Court Master